

Court-II

In the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)

Appeal No.60 of 2014

Dated : 20th May, 2016

Present: HON'BLE MR. JUSTICE SURENDRA KUMAR, JUDICIAL MEMBER
HON'BLE MR. T MUNIKRISHNAIAH, TECHNICAL MEMBER

In the Matter of:

West Bengal State Electricity Distribution Co. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Jayant Bhushan, Sr. Adv. Along
with Mr. Avijeet Lala
Counsel for the Respondent(s) : Mr. K. S. Dhingra for R.1
Mr. Anand K. Ganesan for R.2

ORDER

Mr. Jayant Bhushan, learned Sr. Advocate appearing for the appellant submits that the report, as required by this Appellate Tribunal, from Central Electricity Authority has been submitted in the Registry of this Tribunal and that a copy be made available to him so as to enable him to properly understand the report and then argue the matter.

The Registry is directed to furnish a copy of the said report to both the parties appearing in this matter within three days from today.

Post this matter for hearing on **31st May, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

sh/kt